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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

 ${\tt PRESENT: 1. \, Hon'ble \, Member(J) \, \, \textbf{Shri \, Ratakonda \, Murali}}$

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) NO.6 / BB/17	, v,		230/ 232	Navya Biologicals Pvt.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
I,	Sinchara.Ht	ROC/RD	SinclereMR
2.	NYOIL KURIAKO	se Petitional	- Circles

PCSI for petitioner is present. Smt. M.R. Sinchana, appearing for ROC and RD is present. She has filed appearance for ROC and RD. PCS for petitioner has filed an affidavit along with documents.

List it on 09.11.2017.

MEMBER (J)

MEMBER (T)